SI.No.	Name of Deceased	Designation	Compensation paid (In Rs.)
1.	Abdul Salam	Asst. Foreman	3,98,800/-
2.	Ramashrey Kushwaha	Asst. Foreman	4,23,580/-
3.	Rajanand Ramanath	Fitter Helper	3,73,800/-
4.	Arvind Khandekar	Mech. Fitter	3,98,800/-

- (e) Question does not arise.
- (f) Yes, Sir. The following officials from the mine management have been found responsible:
- (i) Two Executive Engineers (ii) One Colliery Engineer (iii) One Superintendent Engineer Civil, (iv) One Dy. CE (v) the Manager and (vi) and Agent.
  - (g) Prosecution has been launched against all these officials.

## Co-operation in mining with foreign countries

†1032. SHRI ANIL SHARMA: Will the Minister of COAL be pleased to state:

- (a) the countries with which agreements for co-operation have been arrived at for mining rare commodities like 'slates' in Himachal Pradesh;
  - (b) the benefits derived by the State as a result thereof; and
- (c) the details of the co-operation by India with other countries in mining?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL): (a) The Ministry of Coal has not entered into agreements for co-operation with any country for mining rare commodities like 'slates' in Himachal Pradesh.

- (b) Does not arise.
- (c) With respect to co-operation in the mining of coal, Joint Working Groups on Coal, Energy and Minerals at Government level have been set up with Russia, U.K., China, Canada, Germany, Poland, France, Australia and U.S.A.

<sup>†</sup>Original notice of the question was received in Hindi.